

ITEM NO.3

VIRTUAL COURT NO. 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 400/2020

SHIV KUMAR TRIPATHI

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date :27-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Kamal Mohan Gupta, AOR  
Mr. Vikas Jain, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. S.G.  
Mr. Rajat Nair, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. B.V. Balram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable in four weeks.

In the meantime, counter affidavit be filed by  
the respondents.

[ CHARANJEET KAUR ]  
ASSTT.REGISTRAR-CUM-PS

[ INDU KUMARI POKHRIYAL ]  
ASSTT. REGISTRAR